

Title: Regarding Price rise of essential commodities including dal, vegetable and pulses.

SHRI K.C. VENUGOPAL (ALAPPUZHA): Madam Speaker, we have given notices of Adjournment Motion on last Thursday and Friday for raising the serious issue of price rise of essential commodities including dal, vegetables and pulses.

As per the latest reports, there is an inflation rate of 8.5 per cent prevailing in the country. In addition to this, the prices of diesel, petrol and kerosene have been increased exorbitantly. People from all walks of life in the country are facing serious difficulty due to price rise. It is reported that prices will further be increased especially during the festival season. The sorry fact is that the Government is not taking sufficient action to curb price rise. This is the general feeling.

The people of India has a feeling now that these days are not good days because there is a report in the newspapers that the price of pulses may go upto Rs.300 per kilogram. According to the data compiled by the Government itself, the biggest price increase has been seen in tomatoes which was sold at Rs. 18 per kilogram in retail in April but has risen to Rs. 42 by 14th July. It is 132 per cent increase. Moreover, the price of chana dal, one of the daily staple food of every household in the country, is also increasing. It has increased by almost 40 per cent in the last three months. The price rise variation is about 40 per cent in gram dal, about 44 per cent in potatoes, and about 132 per cent in tomatoes. This type of price rise is not appreciated.

This is very alarming. Therefore, we have given a notice requesting for a discussion on this issue under Rule 193. The Government should come forward and take action. The prices of petrol and diesel are being hiked. ...*(Interruptions)* Crude oil price is decreasing internationally. But the Government is not ready to transfer that benefit to the consumers. This is also aggravating the situation. Therefore, we are pressing for a discussion under Rule 193 in this regard. This is a very important issue.

HON. SPEAKER: Dr. Mamta Sanghamita, Shri Jose K. Mani, Dr. Shashi Tharoor, Shri Rabindra Kumar Jena, Shri P. K. Biju and Adv. Joice George are allowed to associate with the matter raised by Shri K.C. Venugopal.

12.10 hours

SUBMISSIONS BY MEMBERS

**(i) Re: Candidates disqualified by UPSC due to reported change
in criteria of creamy layer by DOPT**